

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1682**  
ANSWERED ON-16/03/2022

**STATUS OF ROUGHNESS TEST OF REWA-HANUMANA ROAD**

1682. SHRI RAJMANI PATEL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that more than five thousand patches have been installed in the Rewa-Hanumana (M.P.) 90 km four-lane National Highway and due to the bad condition of the road, the number of accident cases are increasing day by day;
- (b) whether according to the terms of the contract, it is mandatory for the company collecting the toll to conduct roughness test every year and if it is not doing the same, whether any action has been taken against the concerned officers of Madhya Pradesh Road Development Corporation Limited (MPRDC) and the toll collection company; and
- (c) if so, the details, thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Four laning of Rewa – Hanumana (MP/UP Border) section ( 89.3 km) on NH -135 (old NH-7) on BOT (Toll) basis is under operation period. This Four lane section is maintained as per the Manual for Four lane Standards and Specifications for keeping highway in traffic worthy condition. Keeping in view recent occurrence of road accidents, recently one four lane Vehicular Under Pass at junction of NH with Baikunthpur-Mangawan intersecting road at Baikunthpur and 890 m long both sides Service road along with Pedestrian Guard Rail & 3 junction ramps have also been approved of Rs 14.58 Cr and Rs 2.28 Cr respectively for enhancing the road user's safety .Roughness test on the above road has been carried out by the Concessionaire annually and based on the roughness value and rutting, renewal in 34 lane km aggregate length has been taken up by the Concessionaire.

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